>

Title: Regarding attack on Libya.

श्री मुलायम सिंह यादव (मैनपुरी): अध्यक्ष महोदया, मैं एक गंभीर मामला उठा रहा हूं।...(व्यवधान) यह किसी एक दल का सवाल नहीं है। लीबिया पर जो हमला हुआ है, इस सदन को सर्वसम्मति से उसकी निन्दा करनी चाहिए। हिन्दुस्तान की यह नीति रही है कि यदि कोई दुनिया के किसी भी देश पर हमला करेगा, मानव अधिकारों का हनन करेगा तो हिन्दुस्तान चुप नहीं रहेगा। यह इसी सदन का संकल्प है। इसलिए मेरी पूरे सदन से अपील है कि लीबिया पर अमरीका ने जो हमला करवाया है, इस सदन द्वारा उसकी निन्दा होनी चाहिए। लीबिया में जो निर्दोष और निहत्थे नागरिक मारे गए हैं, जिनका कोई वास्ता नहीं था, उस बारे में संसद को चुप नहीं रहना चाहिए। हम चाहते हैं कि नेता सदन, आडवाणी साहब और हम सबको लीबिया पर हमले की सर्वसम्मति से निन्दा करनी चाहिए।...(व्यवधान)

SHRI BASU DEB ACHARYA (BANKURA): There has been a brutal and an unprovoked attack on Libya. When Iraq was attacked we had to stall the proceedings of this House for three days. Then a Resolution, not condemning, but deploring the brutal attack on Iraq was passed by this House. This House should condemn the brutal and unprovoked attack on Libya by the United States of America and its allied forces. A large number of civilians have been killed because of this attack. The House should condemn this and pass a Resolution.

SHRI GURUDAS DASGUPTA (GHATAL): I had given a notice. I appreciate the stand taken by the Government of India because the Government has expressed sorrow. But that is not enough. I would request the whole House to listen to me.

The NATO powers are bombing Libya on the pretext of trying to pull up Gaddafi. This is a false pretext. In the name of curbing Gaddafi, the NATO powers are killing thousands of common Libyan people in that country. I believe that another Iraq and another Afghanistan is being created. Who has given the right to the NATO powers to become the guardian of the world politics? There is Security Council to do that. Of course, we support the fight for democracy in Libya and we are against Gaddafi. But this is not a fight for democracy. The NATO powers have no right to work like this in devastating a country. This is a war not against Gaddafi, but for oil. They have an eye on the oil of Libya. That is the reason why it is done. I want this House to condemn the aggression being committed on Libya.

श्री शरद यादव (मधेपुरा): अध्यक्ष महोदया, यह बहुत गंभीर मामला है।...(व्यवधान) मैं मानता हूं कि लीबिया पर हो हमला हुआ है, वह बहुत शोचनीय है और इसे पूरे सदन को गंभीरता से लेना चाहिए। भारत सरकार ने जो बयान दिया है, वह थोड़ा कड़ाई से होना चाहिए। पूरी दुनिया में बहुत से ऐसे मुल्क हैं, जिन्होंने इस सवाल पर अपनी एक मजबूत राय रखी है। इसलिए मेरा निवेदन है कि सदन और सरकार को इसमें एक सीधा, कल वह कह सकते हैं कि भारत या दुनिया में कहीं भी बहुत से सिविलियन राइट्स खत्म हो रहे हैं, इसका मतलब यह नहीं है कि आप जाकर बमबारी करने लगें। यह ठीक बात नहीं है। हम सबको एक होकर इसे रोकना चाहिए। ...(व्यवधान)

श्री शैलेन्द्र कुमार (कौशाम्बी): अध्यक्ष महोदया, हमने भी नोटिस दिया है, इसलिए हमारी बात सुनी जाये। ...(व्यवधान)

अध्यक्ष महोदया : शैलेन्द्र जी, हम आपको भी बोलने का मौका देंगे।

â€¦(व्यवधान)

श्रीमती सुषमा स्वराज (विदिशा): मुलायम सिंह जी, आपके ही नेता हैं। ...(व्यवधान)

SHRI YASHWANT SINHA (HAZARIBAGH): Madam, I would like to associate myself with the sentiments which have been expressed by the hon. Members. We are extremely concerned with what is happening in Libya and what is happening on the ground. We are completely with the democratic forces which are struggling against a dictatorship and against an authoritarian regime in Libya. But it is their internal matter. We are against any military intervention to enforce a regime change in any country in the world. Therefore, we do not support the NATO or US action. ...(*Interruptions*)

SHRI GURUDAS DASGUPTA : We should condemn it. ...(*Interruptions*)

अध्यक्ष महोदया : आप पहले उन्हें सुन लीजिए।

â€¦(व्यवधान)

SHRI YASHWANT SINHA : I am coming to that. ...(*Interruptions*) Madam, in a nutshell, I would say that I entirely support the demand that this House should unanimously pass a resolution condemning the external aggression committed on Libya

and we should ask them to immediately ceasefire. We should strongly support the struggle of the democratic forces in Libya at the same time. This is what we should do. But, having said, I would like to draw your attention back to the issue which Shrimati Sushmaji has raised earlier. Please give us your ruling on that issue. ...(*Interruptions*)

MADAM SPEAKER: I will come back on that issue.

...(*Interruptions*)

श्रीमती सुषमा स्वराज : मैडम, आप इस विषय को खत्म कीजिए। मैंने पहले जो विषय उठाया था, ...(व्यवधान) उसका विषयांतर हो गया है। ...(व्यवधान)

DR. MIRZA MEHBOOB BEG (ANANTNAG): The Government of India has already taken a stand so far as Libya crisis is concerned. We appreciate the stand and we took a stand much before China which is very good so far as our foreign policy is concerned. But we have to find a middle ground. It is only one view that is being expressed in the House. You have to understand the psyche of the people. They have lived under a regime which is dictatorial. So, you cannot change them overnight. You will have to find a middle path. It is not that if Gaddafi goes suddenly democracy will flourish in that country. You will have to give them time. So, some middle path has to be found. You cannot allow him to slaughter his people and, at the same time, you cannot allow America to interfere and do the same there. So, a middle path has to be found to save the people of Libya and other people who are fighting for their democracy. ...(*Interruptions*)

श्री शरीफुद्दीन शारिक (बारामुला): मैडम, बहुत-बहुत शुक्रिया। यह बहुत ही गंभीर मसला है। अमेरिका की ... * बढ़ती जा रही है। गरीब लोगों, गरीब मुल्कों पर उसकी ...(व्यवधान) अमेरिका की .... बढ़ती जा रही है। हर मुल्क में वह अपना दबाव डाल रहा है। वह हर मुल्क की अपनी पालिसी को अमेरिका के हक में तब्दील करने के लिए दबाव डाल रहा है। सिक्योरिटी काउंसिल को अपनी ... * उसके कहने पर करती है। सिक्योरिटी काउंसिल एक बेएतबार इदारा हो गया है। उस पर दुनिया का कोई एतबार नहीं रहा है, वह ... * अमेरिका की रह गयी है। मैं अपनी हिन्दुस्तान की सरकार को मुबारकबाद देता हूं, जिन्होंने एक अच्छा स्टैंड लिया, बल्कि इससे ज्यादा स्टैंड लेकर यूनाइटेड नैशंस का इजलास फोरी तौर पर हिन्दुस्तान को तलब करना चाहिए और अमेरिका की वहां भी मजम्मत करनी चाहिए, इंटरवेंशन बंद करना चाहिए और लीबिया के लोगों को अपना मसला खुद हल करने का मौका देना चाहिए।

डॉ. रतन सिंह अजनाला (खडूर साहिब): मैं और मेरी पार्टी माननीय सदस्यों द्वारा उठाई गयी बातों के साथ एशोशिएट करते हैं।

SHRI BASU DEB ACHARIA : The Government should respond to it....(*Interruptions*)

SHRI SUDIP BANDYOPADHYAY (KOLKATA UTTAR): Madam, it has already been declared by the Government of India. The stand taken by the Government of India is totally appreciated. The Qadhafi issue has been clarified and the Government of India has taken a very firm stand. Even against the USA, it has risen to the occasion and reacted at the very appropriate moment.

We are very eager to discuss about the Finance Bill also because the surcharge has been extended to hospitals; excise duties have been imposed on garments/hosiery. So, all these very important issues can be taken up for discussion without further delay. I fully agree with the Leader of the House, Shri Pranab Mukherjee and also with Shri Pawan Kumar Bansal, the Parliamentary Affairs Minister in this regard. Let the Finance Bill be debated. If necessary, it can be discussed and completed within the time limit of two hours. Then, the other issue raised by Shrimati Sushma Swaraj can be taken up for discussion. But the Finance Bill is to be allowed for the first-hand discussion. This is our demand. ...(*Interruptions*)

SHRI BASU DEB ACHARIA : The Government should respond to it....(*Interruptions*) Let the Government respond....(*Interruptions*)

MADAM SPEAKER: Please allow him to speak.

...(*Interruptions*)

श्री दारा सिंह चौहान (घोसी): महोदया, जब भी किसी कमजोर मुल्क पर हमला होता है, निश्चित रूप से भारत सरकार उसके साथ खड़ी होती है। लीबिया पर अमेरिका और उसके समर्थित मुल्कों द्वारा जो हमले हो रहे हैं, उसके बारे में भारत सरकार द्वारा दिया गया बयान निश्चित रूप से स्वागतयोग्य है, लेकिन इसके बाद भी कोई कड़ा कदम उठाया जाना चाहिए। लीबिया में रह रहे निर्दोष लोगों पर जो हमले हो रहे हैं, उस पर भी भारत सरकार द्वारा विचार किए जाने की जरूरत है। इतना ही मेरी पार्टी मांग करना चाहती है।

डॉ. रघुवंश प्रसाद सिंह (वैशाली): महोदया, लीबिया में तानाशाही के खिलाफ आंदोलन चल रहा है, वहां दमन भी हो रहा है लेकिन जो सिक्योरिटी काउंसिल और यूएनओ हैं, उनके हिसाब से तीन-चार मजबूत देश उस पर हमला कर रहे हैं। उनमें 80 सिविलियन मारे गए हैं, बाहर से बम बरसाए जा रहे हैं, इससे और लोगों के भी मारे जाने का खतरा है। ऐसी परिस्थिति में सदन का चुप बैठना उचित नहीं है। दुनिया में कहीं भी इस तरह का अन्याय हो, जबर्दस्ती हो, सिविलियन पर बम बरसाया जाए, तो उसका प्रतिकार होना चाहिए और सदन को उस पर अपनी राय व्यक्त करनी चाहिए।

SHRI BHARTRUHARI MAHTAB (CUTTACK): Madam, I would thank you for calling me to speak on this subject.

We all know that Libya is a Non-Aligned country. What has been happening within the last two or three months is a cause of concern for every world citizen. There have been democratic movements in the Arab World and also in Libya but we all know that Libya is not Egypt. There have been fightings between two communities within Libya. There has been a divide between the East and the West; there has been a divide between the democratic forces and also the autocratic forces in Libya. The world community has expressed its opinion. So also our Government expressed its opinion. I appreciate the decision which the Government has taken in the Security Council by abstaining from the voting that was taken in the Security Council. Not only India but also Germany, China and many other countries had abstained themselves from the voting. But the interference in the internal matters of Libya is a cause of concern for many countries, including China, India, Germany and many other countries. The way the Western Powers reacted, especially the coalition led by the United States of America, the manner in which they have attacked Libya is a cause of concern. I appreciate that the leaders of this House have expressed themselves in this matter. We should also make a unanimous Resolution moved so that we can condemn the attack on Libya.

SHRI MOHAMMED E.T. BASHEER (PONNANI): Madam, there need not be any dispute over this. The Government of India has already taken a stand condemning the attitude of America in its interference in the internal affairs of Libya. This is quite natural. America is now trying to make capital out of the situation. It is trying to create confusion in the Arab countries. It is having its own capitalist interest in this. Of course, India has always been maintaining a very firm attitude against these kinds of actions. So I am of the considered opinion that this august House should pass a Resolution unanimously condemning the American attitude on this issue.

श्री नामा नागेश्वर राव (खम्माम): मुलायम सिंह जी ने लीबिया का जो मुद्दा उठाया है, वह बहुत महत्वपूर्ण मुद्दा है। उसके साथ मैं भी अपने को एसोसिएट करता हूं। सरकार ने कहा है कि भारत ने इस मुद्दे पर यूएन सिक्योरिटी कौंसिल में एब्सटेन किया। चीन और अन्य देशों ने भी एब्सटेन किया है। लेकिन अमेरिका फिर भी अपनी नीति नहीं बदल रहा है और अपने मित्र देशों के साथ लीबिया पर हमला कर रहा है। इससे वहां की आम जनता भी प्रभावित हो रही है। इसलिए हम लोगों को मजबूती के साथ इस हमले की निंदा करनी चाहिए। सरकार की तरफ से भी स्ट्राँग मैसेज जाना चाहिए और हाउस में एक रिजोल्यूशन मूव करके इसकी निंदा करनी चाहिए।

THE MINISTER OF FINANCE (SHRI PRANAB MUKHERJEE): Madam Speaker, hon. Members have expressed their concern on what is happening in Libya. The Government of India has already expressed its unhappiness over the armed intervention by certain forces. What is happening in a country is its internal affairs and no external power should interfere with it. For external intervention, there is an effective mechanism in the international order and that should be followed. A couple of countries or three or four countries cannot take a decision that we do not like a particular regime in that country and therefore we want to change that regime; whether a regime will continue or not will depend on the people of that particular country, not by any external forces.

Therefore, the Government of India has already expressed its view. If the hon. Members are interested in having a larger discussion, we can find out some appropriate mechanism and also time for this House to discuss this issue. I share their concern and reiterate the view which the Government of India has already expressed. ...(*Interruptions*)

अध्यक्ष महोदया: अब आप क्यों खड़े हो गए हैं, आपके नेता बोल चुके हैं।

श्री शैलेन्द्र कुमार (कौशाम्बी): मेरा दूसरे विषय पर कार्य स्थगन का नोटिस है।

अध्यक्ष महोदया: आपका उसी पर है।

श्री शैलेन्द्र कुमार : मेरा विषय दूसरा है। मैंने जो नोटिस दिया है, आप उसका विषय देख लें। मेरा जो कार्य स्थगन प्रस्ताव है मैं उस पर एक मिनट कहकर अपनी बात समाप्त कर दूंगा।**...**(व्यवधान)

अध्यक्ष महोदया: आप लोग बैठ जाएं। आप लोग चिंता न करें हम चर्चा कराएंगे।

...(व्यवधान)

MADAM SPEAKER: Let me take up few 'Zero Hour' matters now, not all. Let me take them up now.

...(*Interruptions*)

MADAM SPEAKER: No, I have said that I would allow a discussion under Rule 193. That I will do.

...(*Interruptions*)

श्री शैलेन्द्र कुमार (कौशाम्बी): मुझे एक मिनट का समय दे दें। **...**(व्यवधान)

अध्यक्ष महोदया: आप क्या कहना चाहते हैं?